

In the National Company Law Tribunal, Jaipur

Item No. 104

CP No. (IB)-97/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Yaduka Financial Services Limited

.....Applicant/Petitioners

VS.

SNG Realestate Pvt. Ltd.

.....Respondent

Order delivered on 18.12.2019

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Hitesh Mishra, Adv.

For Respondent(s) : Rohan Agarwal, Proxy counsel
U.S. Sharda, CA

ORDER

Counsel for the Financial Creditor is present. Proxy counsel for the Corporate Debtor is present and sought time in the matter as the arguing counsel is not available today. Post the matter to 16.01.2020.

Sd-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**